

In the National Company Law Tribunal, Jaipur

Item No. 121

CP No. 10/59/2017

TA No. 41/2018

UNDER SECTION 58-59 OF COMPANIES ACT, 2013

In the matter of:

Mahesh Kumar Jalan Applicant/Petitioners

VS.

M/s Prestige City Developers Pvt. Ltd.Respondent

Order delivered on 14.03.2019

**Coram: SHRI BHASKARA PANTULA MOHAN, Member (Judicial)
SHRI S.K. MOHAPATRA, Member (Technical)**

For Petitioner (s) : Amol Vyas, Adv.

For Respondent(s) : Yash Sharma, Adv.

ORDER

At the request of counsel for the respondent for filing appropriate applications, list the matter on 05.04.2019.

-Sd-

**S.K. Mohapatra
Member (Technical)**

-Sd-

**Bhaskara Pantula Mohan
Member (Judicial)**